

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING
LOK SABHA
UNSTARRED QUESTION No. 1963
(TO BE ANSWERED ON 01.08.2023)

‘NON-CONSTITUTION OF MEDIA EMPANELMENT ADVISORY COMMITTEE’

1963. MS. MIMI CHAKRABORTY

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that due to non-constitution of media empanelment advisory committee, thousands of newspaper enlistment applications in the country are pending since 2021;
- (b) if so, the reasons therefor; and
- (c) the details of action taken by the Government to constitute such committee and process of rationalization of newspaper enlistment applications which are pending over the two years?

ANSWER

**MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF
YOUTH AFFAIRS AND SPORTS {SHRI ANURAG SINGH THAKUR}**

(a) to (c): A Panel Advisory Committee has been constituted as per the provisions of the Print Media Advertisement Policy, 2020, and is in place in Central Bureau of Communication (CBC) for scrutiny and consideration of applications for empanelment of newspapers and periodicals.
